

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1(KB)2016
COMP.APPL/230(KB)2018, COMP.APPL/1136(KB)2019,
COMP.APPL/488(KB)2017, COMP.APPL/567(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	MANGALMURTI COMMOMODEAL PVT.LTD. VS RUPNARAYAN VANIJYA PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Ms. Shruti Singhania, FCA : For Petitioner

Ms. Kiran Sharma, Adv. : For Kotak Mahindra Bank Limited,

ORDER

1. Post this matter before Regular Bench for hearing on **19/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**